

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 401

**IA/6538/ND/2023, IA/5225/ND/2022, IA/4197/ND/2022,
IA/2552/ND/2023, IA/3957/ND/2023, IA/459/ND/2024 IN IB/67/ND/2022**

IN THE MATTER OF:

Yadubir Singh Sajwan	...	Applicant
Versus		
Som Resorts Private Limited	...	Respondent

Under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 10.04.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	:	
For the RP	:	Adv. Sandeep Bajaj, Adv. Mayank Mr. Rabindra Kumar Mintri, RP in person
For the SRA	:	Adv. Alok Dhir, Adv. Udit Singh
For the Ex-Directors	:	Adv. Abhishek Anand, Adv. Arjun Mahajan, Adv. Davesh Bhatia, Adv. Piyush Gautam,
For Piramal Capital and Housing Finance Ltd	:	Adv. Rishabh Malik, Adv. Vikas Sharma,

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA No. 459/ND/2024

On perusal of the record shows that arguments were heard on 20.03.2024 in this application and further, parties were directed to file their written submissions on maintainability. Written submissions on behalf of the Resolution Professional and Successful Resolution Applicant are available on e-portal of this Adjudicating Authority. Order stands reserved.

IA No. 2552/ND/2023

On perusal of the record shows that arguments were heard on 04.01.2024 in this application and further, parties were directed to file their written submissions. Written submissions are on record. Order stands reserved.

Main matter i.e. IB/67/ND/2022 along with remaining IAs be posted to 08.05.2024.

Sd/-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**